

**Status of implementation of the recommendations/ observations contained in the 126th Report of the Standing Committee on Personnel, Public Grievances, Law and Justice on Demands for Grants (2023-2024) pertaining to the Department of Personnel and Training, Ministry of Personnel, Public Grievances and Pensions ? laid**

**THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY; MINISTER OF STATE OF THE MINISTRY OF EARTH SCIENCES; MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE; MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY; AND MINISTER OF STATE IN THE DEPARTMENT OF SPACE (DR.**

**JITENDRA SINGH):** Hon. Speaker, Sir, I beg to lay the following statement regarding the status of implementation of the Recommendations/ Observations contained in the 126<sup>th</sup> Report of the Standing Committee on Personnel, Public Grievances, Law and Justice on Demands for Grants (2023-2024) pertaining to the Department of Personnel and Training, Ministry of Personnel, Public Grievances and Pensions

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